

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
DEPARTMENT OF SPORTS**

**LOK SABHA
UNSTARRED QUESTION No. 828
TO BE ANSWERED ON 25.07.2023**

Kabaddi in Olympic Games

†828. SHRI JASWANT SINGH BHABHOR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether any attempt has ever been made to include the most popular sport in the country 'Kabaddi' in the Olympic Games;

(b) if so, the details thereof;

(c) whether the Government has made any action plan to make Kabaddi popular in the country and abroad; and

(d) if so, the details thereof?

**ANSWER
THE MINISTER OF YOUTH AFFAIRS AND SPORTS
[SHRI ANURAG SINGH THAKUR]**

(a) & (b): Inclusion of any sport discipline in the Olympic Games is decided by the International Olympic Committee (IOC). Among other things, the IOC has prescribed that a sport discipline must be governed by an International Federation which undertakes to follow the rules of the Olympic Charter and it must also be practised widely across the world and meet various criteria. It is for the International Kabaddi Federation to take the required steps for inclusion of Kabaddi in the Olympic Games.

(c) & (d) For making Kabaddi popular, the Government has taken following initiatives /measures:

(i) The sports facilities of Sports Authority of India (SAI) and the Lakshmibai National Institute of Physical Education, Gwalior and Guwahati have been made available free of cost for sports, including Kabaddi, for organising training programmes and sporting events.

(ii) Inclusion of the sports of Kabaddi in the Khelo India Youth Games and Khelo India University Games.

(iii) Coaching of sportspersons of Kabaddi discipline in SAI facilities.

(iv) Grant of requisite permission to the organizers of various Kabaddi sports events. Further, for promotion and development of Kabaddi, the Ministry is supplementing the efforts of the Amateur Kabaddi Federation of India (AKFI) by providing support for training and competitive exposure within the country and abroad.
